

HIGH COURT OF TRIPURA
AGARTALA

No.F.40(1)-HCT/Judl/Roster/2021/ 3532

30th March, 2021

NOTIFICATION

It is hereby notified that the Hon'ble Courts (Division Bench/Single Bench) will sit on **31.03.2021 (Wednesday)** as per the following roster:

Name of the Bench(es)	Time of sitting
Division Bench-II Hon'ble the Chief Justice Hon'ble Mr. Justice A. Lodh	At 10.30 am for pronouncement of judgement as per the Cause List.
Division Bench-III Hon'ble Mr. Justice S. Talapatra Hon'ble Mr. Justice S. G. Chattopadhyay	At 10.30 am for pronouncement of judgement as per the Cause List.
Division Bench-I Hon'ble the Chief Justice Hon'ble Mr. Justice S. G. Chattopadhyay	After rising of Division Bench-II and Division Bench-III for taking up the cases as per the Cause List.
Division Bench comprising of Hon'ble Mr. Justice S. Talapatra Hon'ble Mr. Justice A. Lodh <u>Their Lordships will sit in the respective Single Benches after rising of this Division Bench.</u>	After rising of Division Bench-II and Division Bench-III for pronouncement of judgment as per the Cause List.
Single Bench-IV	After rising of Division Bench-I.

This is issued in cancellation of the Notification No.F.40(1)-HCT/Judl/Roster/2021/3503, dated 30.03.2021, issued by the High Court.

By order, •

Sd/-

(V. PANDEY)
REGISTRAR (JUDICIAL)

Copy to: -

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;
04. The Secretary to Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;
05. The Advocate General, Tripura, Agartala;
06. The Secretary, High Court Bar Association, Agartala;
07. The Secretary, Tripura Bar Association, Agartala;
08. The Chairman, Bar Council of Tripura, Agartala;
09. The Sr. Govt. Advocate, High Court of Tripura, Agartala;
10. The Govt. Advocate, High Court of Tripura, Agartala;
11. The Assistant Solicitor General of India, Govt. of India, Agartala;
12. The Public Prosecutor, High Court of Tripura, Agartala;
13. The Registrar (Vigilance), High Court of Tripura, Agartala;
14. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
15. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
16. The Joint Registrar, High Court of Tripura, Agartala;
17. All the Deputy Registrars, High Court of Tripura, Agartala;
18. The Chief Librarian, High Court of Tripura, Agartala;
19. The Private Secretary-I attached with the Registrar General, High Court of Tripura, Agartala;
20. All the Assistant Registrars, High Court of Tripura, Agartala;
21. The System Analyst, High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;
22. All the Superintendents, High Court of Tripura, Agartala;
23. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
24. The Court Master(s), High Court of Tripura, Agartala;
25. The Bench Clerk(s), High Court of Tripura, Agartala;
26. All the Bench Sections, High Court of Tripura, Agartala,
27. Notice Board of the Court-house; and
28. Order File.


30.03.21

REGISTRAR (JUDICIAL)